

1979-80 के दौरान निर्यातों की स्थिति निम्नोक्त प्रकार है:

( गांठों में )

	1977-78	1978-79	1979-80
बंगाल देसी ॥	19,260	49,942	50,000 (निर्यात के लिए रिलीज की गई मात्रा )
स्टेपल रुई	शून्य	4.27 लाख	5 लाख (निर्यात के लिए रिलीज की गई मात्रा )

(ख) इसकी निरन्तर समीक्षा की जा रही है और घरेलू आवश्यकता को देखते हुये निर्यात के लिये अतिरिक्त कोटा रिलीज करने पर विचार किया जायेगा ।

(ग) रुई सलाहकार बोर्ड द्वारा हाल ही में किये गये मूल्यांकन के अनुसार चालू वर्ष (सितम्बर, 1979--अगस्त, 1980) की फसल के 78.50 लाख गांठ होने का अनुमान है, पिछले मौसम का बकाया स्टॉक लगभग 27.27 लाख गांठ है। घरेलू खपत के लिये करीब 75.50 लाख गांठों का अनुमान लगाया गया है। घरेलू रिजर्व आवश्यकताओं को ध्यान में रखते हुये निर्यात के लिये 5.5 लाख गांठ रिलीज की गई है।

#### Non-supply of allotted items to West Bengal

2919. SHRI SATYA GOPAL MISHRA:

SHRI HANNAN MOLLAH:

Will the Minister of CIVIL SUPPLIES be pleased to state:

(a) what was the quota fixed for West Bengal for diesel, petrol, kerosene oil, rice, sugar, cement and salt during the last three years; year-wise, month-wise;

(b) what were the requirements of West Bengal for above mentioned items during the last three years; year-wise and month-wise;

(c) how much quantity has been supplied to West Bengal on each of

those items during the above mentioned period;

(d) whether Government are aware that the allotted quota on above items could not be supplied to West Bengal; and

(e) if so, the reasons therefor?

THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA): (a) to (e). Information is being collected and will be laid on the Table of the House.

#### Facilities provided by Nationalised Banks in Backward Districts of Tamil Nadu

2920. SHRI T. NAGARATNAM : Will the Minister of FINANCE be pleased to state:

(a) which districts in Tamil Nadu are considered to be backward and what facilities and improvements are being provided by the Nationalised banks for their developments; and

(b) details of the results achieved in these districts during the last three years, year-wise, district-wise and bank-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) 9 districts have been identified as 'industrially backward' in the State of Tamil Nadu. These are listed in the statement. The special concession offered

by the public sector banks in such industrially backward districts is in the form of a concessional rate of interest on term loans of not less than 3 years' tenure to small scale industries and composite term loans not exceeding Rs. 25,000 granted to artisans, craftsmen and village and cottage industries. The interest charged on such loans in the industrially backward districts is 9.5 per cent per annum, as compared to 11 per cent per annum in other districts.

(b) Industrial development of any area is dependent primarily on the

development of infra-structure facilities such as transport, power and communications and of availability of raw materials and accessibility to markets and development of local entrepreneurial talent. The availability and cost of credit support plays only a supportive role in the process of industrial development. However, the available data set out in the Annex shows that between December 1974 and December 1977, the scheduled commercial banks have extended credit to an increasing number of small scale industries in these industrially backward districts of Tamil Nadu.

#### Statement

Outstanding credit of Scheduled commercial banks to small scale industries in the Industrially backward districts of Tamil Nadu.

(Amt. in Rs. 000)

Industrially backward districts in Tamil Nadu	December 1974		December 1977	
	No. of Accounts	Amount outstanding	No. of Accounts	Amount outstanding
1. Dharampuri	169	1645	589	6251
2. Kanyakumari	642	7634	1724	12793
Madurai	2367	82315	5259	134007
4. North Arcot	812	86770	2462	114663
5. Ramanatha Puram	3045	64476	5308	116355
6. South Arcot	3246	14885	1043	11028
7. Thanjavur	1326	14737	2522	27760
8. Tiruchirapalli	1251	32587	3840	77630
9. Pudukottai	89	1101	244	6192

#### Opening of Branch Offices of Nationalised Banks in Koraput District of Orissa

2921. SHRI GIRIDHAR GOMANGO: Will the Minister of FINANCE be pleased to state:

(a) whether there is any proposal pending with different nationalised banks to open their branch offices in the Koraput district of Orissa;

(b) if so, the names of the banks and the places selected for opening

of their branch offices in that district; and

(c) when all the branches at present under consideration will be opened and the problems for early opening the proposed branches, if any?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (c). The current branch licensing policy